

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5845
TO BE ANSWERED ON THE 3RD APRIL, 2018

CORPORATE FARMING

5845. SHRI RAJESH RANJAN:
SHRIMATI RANJEET RANJAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री
be pleased to state:

- (a) whether as per an analysis of data of the last seven Union Budgets, 60 per cent of total budget earmarked for rural development has been provided to corporate houses as indirect subsidy and if so, the details thereof;
- (b) whether the Government proposes to promote corporate farming in the agriculture sector and if so, the details thereof; and
- (c) the amount of financial implication likely to increase with the implementation of the recommendations made by the Swaminathan Commission along with the practical problems being faced in implementing the said recommendations ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): The information is being collected and will be laid on the table of the House.
